

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-100(Pt-IV)/2010/254/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Registrar
Gauhati High Court
Aizawl Bench, Aizawl**

Dated- Guwahati, the 19th January, 2015

Sub : Exemption from attending the "National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act" (P-892), scheduled to be held from 23.01.2015 to 25.01.2015 at the National Judicial Academy, Bhopal.

Sir,

With reference to the subject cited above, I am directed to inform you that **Smti. Helen Dawngliani, Additional District & Sessions Judge-III, Aizawl, Mizoram (under order of transfer as Addl. District & Sessions Judge, Lunglei, Mizoram) has been exempted from attending the aforesaid Conference, scheduled to be held from 23.01.2015 to 25.01.2015 at the National Judicial Academy, Bhopal.**

You are, therefore, requested to inform Smti. Helen Dawngliani accordingly.

This is for favour of your kind information and necessary action.

Yours faithfully

19.01.15
OSD-CUM-JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/255 - 266/A** dated 19.01.2015
Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Director, National Judicial Academy, Bhopal.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl (in reference to this Registry's letter vide Memo No. HC.VII-100(Pt.-IV)/2010/9147-9191/A, dated 09.12.2014)
5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Smti. Helen Dawngliani, Additional District & Sessions Judge, No. III, Aizawl, Mizoram (under order of transfer as Addl. District & Sessions Judge, Lunglei, Mizoram)
8. The Administrative Officer, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

19.01.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM